

**HIGH COURT OF SIKKIM
GANGTOK**

No.44(A)/HCS/Confdl

Date : 08.10.2024

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, is hereby pleased to direct that henceforth information regarding each and every stage or the step-by-step system of the recruitment process *viz.*, creation of posts, identification of vacant posts, receiving and reviewing applications, short-listing candidates, holding written examinations (wherever required), conducting interviews and selection of candidates based on their merit and performance, followed by the District Judiciary in the State should be brought to the knowledge of the Hon'ble, the Chief Justice, High Court of Sikkim.

**By order of the Hon'ble,
the Chief Justice**

sd/-

REGISTRAR GENERAL

Memo No : 45(A)-57(A)/HCS/Confdl

Date : 08.10.2024

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim
2. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge-II, High Court of Sikkim
4. Principal District and Sessions Judge, Gangtok-cum-OSD to Hon'ble the Chief Justice
5. District & Sessions Judge, Gyalshing
6. District & Sessions Judge, Namchi
7. District & Sessions Judge, Mangan
8. District & Sessions Judge, Pakyong
9. District & Sessions Judge, Soreng
10. Administrative Officers, District & Sessions Courts, Gangtok & Namchi
11. Computer Section, High Court of Sikkim
12. Guard File, and
13. File


REGISTRAR